

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/389(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS OM PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray,Adv.]For the Financial Creditor

Ms.Rituparna Sanyal,Adv.]

Ms.Zeba Khan, Adv.]

Ms.Muskan Saha, Adv.]

Ms.Rashhmi Singhee,Adv.] For the Personal Guarantor

ORDER

1. Ld.Counsel on both sides present.
2. Right of personal guarantor to file response is already closed vide order dated 02/01/2024.
3. Post this matter for arguments on **18/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)